cluding Madhya Pradesh. Government encourages setting up of electronics industries throughout the country in any permissible area. The State Government endeavours to create conditions conducive for setting up such industries and Department of Electronics gives necessary guidance.

[English]

Nuclear Deal Between Pakistan and Iran

2268. SHRI SOMNATH RATH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it has come to the notice of Covernment that Pakistan and Iran have signed a secret-nuclear deal and Iranian nuclear experts are in Pakistan to receive advanced training; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MIN-ISTRY OF EXTERNAL AFFAIRS (PROF. K.K. TEWARI): (a) Government have seen a report carried by the Sunday Observer of June 12, 1988 regarding a secret neclear deal between Iran and Pakistan under which six Iranian nuclear energy experts are reportedly already in Pakistan receiving advanced training. Both Governments have officially denied the veracity of this report.

(b) Government continuously monitor all developments which have a bearing on our national security.

Death of Chakma Tribal Refugees

2269. PROF. RAMAKRISHNA MORE: DR. B.L. SHAILESH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Chakma tribal refugees rom Bangladesh have died in Indian relief :amps in Tripura;
- (b) if so, the number of deaths and the auses thereof;

- (c) whether any fresh negotiations have been held recently with Bangladesh about their return: and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MIN-ISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) Yes, Sir.

- (b) 2466 refugees had died in the camps due to natural causes as on July 4, 1988.
- (c) and (d). Government have been in continuous contact with the Bangladesh Government to persuance them to take the necessary steps to create conditions in the Chittagong Hill Tracts of Bangladesh, which would give the refugees the confidence to return to their homes voluntarily.

Freedom Fighters Pensions Cases

PROF 2270. NARAIN **CHAND** PARASHAR: Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether any pending cases for the sanction of freedom fighters pension have been decided during the first quarter of the financial year 1988-89; and
- (b) if so, the details thereof; State-wise including the names of such freedom fighters from Himachal Pradesh?

THE MINISTER OF STATE IN THE MIN-ISTRY OF HOME AFFAIRS (SHRI SON-TOSH MOHAN DEV): (a) and (b). Statewise position in regard to the cases in which pension was sanctioned to the freedom fighters during April, May and June, 1988 is given below:--

Name of the State Government/ U.T. Administration.	No. of Sanctioned cases.
1	. 2
Andhra Pradesh	1
Delhi	4
Haryana	7